

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: e-COURTS PROJECT** – Nomination of all the Judicial Officers working in the State of Telangana and in the State of Andhra Pradesh for two days training in Free and Open Source Software (FOSS) Applications like “Ubuntu Linux Operating System” and “Libre Office suite applications” at the District Headquarters in their districts in different Spells – Certain instructions - ISSUED.

**REF:** 1. Letter ROC.No.1907/2014/APJA-Sec'bad, dated 18.11.2014 from the Director (FAC), A.P. Judicial Academy, Secunderabad.  
2. High Court's Proceedings ROC.No.7094/2014-B.Spl., dated 22.11.2014.  
3. Letter ROC.No.1749/2012-CPS, dated 04.12.2014 from the Central Project Coordinator, High Court of Judicature at Hyderabad.

**ORDER ROC.No. 7094/2014-B.SPL. DATED: 08.12.2014**


The High Court has nominated all Judicial Officers working in the state of Telangana and in the state of Andhra Pradesh for two days training in Free and Open Source Software (FOSS) Applications like “Ubuntu Linux Operating System” and “Libre Office suite applications” at the District Headquarters in the High Court's Proceedings 2<sup>nd</sup> read above, and the schedule of the training is as thus:

<b>SPELLS</b>	<b>NOMINATION OF OFFICERS WORKING IN THE DISTRICT</b>	<b>DATES OF TRAINING</b>
I	Trainee Officers at A.P. Judicial Academy, Guntur, Nellore, Nizamabad, Warangal, Kurnool and Visakhapatnam	29.11.2014 & 30.11.2014
II	Mahabubnagar, Criminal Courts, Hyderabad, Rangareddy District, Chittoor, Karimnagar, Khammam, Vizianagaram and Prakasam	13.12.2014 & 14.11.2014
III	Srikakulam, West Godavari, Anantapur, Kadapa, Adilabad, Krishna, Nalgonda and City Civil Courts and City Small Causes Courts, Hyderabad.	20.12.2014 & 21.12.2014
IV	Medak, East Godavari and Judicial Officers working on Other Duty in Twin Cities	27.12.2014 & 28.12.2014

**Upon considering the representations of some of the Judicial Officers, the High Court is pleased to pass the following order:-**

All the Unit Heads in the State of Telangana and in the State of Andhra Pradesh, are hereby directed that if any Judicial Officer, who is unable to attend the above said two days refresher course in their respective Districts due to unavoidable circumstances, they may be permitted to undergo the training in the subsequent Spell in the nearest district.

The Unit Heads are also directed to make necessary arrangements in respect of any of the Judicial Officers attending the training in the nearest district in the subsequent Spell under intimation to the High Court and the Director, A.P. Judicial Academy, Secunderabad.

  
**REGISTRAR (VIGILANCE)**

To

1. The Director, A.P. Judicial Academy, Secunderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Chief Judge, City Small Causes Court, Hyderabad.

5. The Metropolitan Sessions Judge, Hyderabad.

6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.